

OFFICE OF THE
PRINCIPAL DISTRICT AND SESSIONS JUDGE, SRINAGAR

ORDER No: 11

DATED: 06.04.2021

In Compliance of the Order No. 189 of 2021/RG dated 5.4.2021 issued by Hon'ble High Court of J&K, the physical hearing of the cases has been kept in abeyance for the time being and the hearing of the cases in the District and Subordinate Courts shall be conducted through virtual mode till 18.4.2021.

However, liberty has been granted to learned counsel for both the parties for taking up their respective matter through physical mode subject to their consent. On the written consent for physical appearance, (with case details, the name of the court in which case is pending and CNR number of the case) the Presiding officer of the concerned court taking into consideration the urgency involved, apart from virtual hearing, may, where the learned counsel for the parties/parties in person involved give their consent to appear for physical hearing, permit physical hearing in Criminal trials where accused is/are in custody, Matrimonial Cases, Cases under Section 138 of Negotiable Instruments Act, Compromise matters or in any other matters, as deemed desirable in the courts under his/her jurisdiction.

With regard to the Motor Accident claims pending before MACT, the parties to the lis shall approach to the Presiding officer MACT directly through virtual mode for grant of permission for appearance physically.

Besides for filing of the fresh Petitions, it shall be incumbent upon all Presiding Officers to get the Petitions, so received by them through virtual mode, generated at the Institution/Filing counter so that the file is properly diarized on CIS.

For further enquiry regarding written consent for physical appearance, concerned person shall contact any of the officials of e-court section.

Mr. Faheem Manzoor, System officer.

Cell no. 99067 33228

Ms. Syeda Tawheed, System assistant.

Cell no. 95960 32667

Ms. Shaista Jalal, System assistant.

Cell no. 96226 73007

Mr. Ahmed Hussain, System assistant.

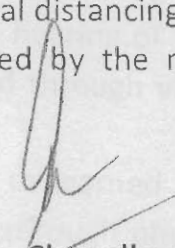
Cell no. 96821 91946

Helpline. Mr. Zahoor Ahmed Bhat.

Cell no. 94193 44448

For decongestion of the sections/offices, the officials working in the courts shall be permitted to function in batches with 25 percent reduction on rotation basis. The roster in this regard shall be formulated by the concerned Presiding Officer of the court. The officials, who as per the roster are not on duty in the office, shall not leave the station and shall remain available on telephone and electronic means of communication at all times.

The staff on duty in courts and the counsel appearing physically shall take necessary precautions, ensure physical distancing, wearing of masks and observance of SOPs and guidelines issued by the respective Governments from time to time.


(M. A. Chowdhary)

Principal District & Sessions Judge
Srinagar

No: 147-62/PDJS/Ad-1/2021

Dated: 06/4/2021

Copy to:

- i. Registrar General, High court of J&K, Jammu.
- ii. Principal Secretary to Hon'ble Chief Justice High court of J&K, Jammu.
..... For information
- iii. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey (Administrative Judge for District Srinagar) High court of J&K for information of His Lordship.
- iv. I.G Kashmir Zone for information.
- v. S.S.P Srinagar for information.
- vi. S.S.P Security Kashmir for information.
- vii. All Judicial Officers posted at District Headquarter Srinagar including Addl. Mobile Magistrate, Pantha Chowk for information and Compliance.
- viii. Director Information J&K at Jammu with the request to give wide publication to this Notification through Print and Electronic Media.
- ix. CPO/PP for information with the direction to circulate among all the police stations of District Srinagar.
- x. Secretary High Court Bar Association Srinagar for information.
- xi. Secretary District Legal Service Authority for information and compliance.
- xii. System officer, e-courts for uploading the same on the District court website.
- xiii. Incharge Security, Main Gate, District Court Complex, Srinagar.
- xiv. Notice Board.
- xv. Order file.


CHIEF ADMINISTRATIVE OFFICER